

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 19.07.2022 (TUESDAY)

COURT –II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 531 of 2021	National Urban Co-operative Bank Ltd. Vs. Anup Kumar & Ors.	Rupak Srivastava	Anup Kumar-R1 Abhishek Anand Ranveet Singh-R2 Prateek Gupta-R3, R4 Govind Bhardwaj-R5
2.	Comp. App. (AT) (Ins) No. 547 of 2021	Vinay Jain Vs. IIFL Finance Ltd. & Anr. With	Bal Kishan	Suresh Dutt Dobha Nirmal Goenka-R1 Abhishek Anand-R2
3.	Comp. App. (AT) (Ins) No. 626 of 2021	AVJ Heightss Apartment Owners Association Vs. India Infoline Finance Ltd. & Anr.	Shashank Agarwal	Abhishek Anand-R2
4.	Comp. App. (AT) (Ins) No. 695-696 of 2021	Gouri Shankar Chatterjee Vs. State Bank of India & Anr.	Saurabh Jain	Om Narayan Raj-R1 Vikash Singh-R3 Sanjit Kr. Nayak-R2
5.	Comp. App. (AT) No. 42 of 2022	Dr. Bavaguthu Raghuram Shetty Vs. Health-Tech Chattisgarh Pvt. Ltd. & Ors.	Vivek Jain	Varsha Banerjee Palash Singhai-R1 to R3
6.	Competition App. (AT) No. 22 of 2019	General Motors India Pvt. Ltd. Vs. Competition Commission of India & Ors.	Anand S. Pathak	Neha Mishra
7.	Competition App. (AT) No. 11 of 2021	Steel Authority of India Ltd. & Anr. Vs. Competition Commission of India & Ors.	Samaksh Goyal	Shama Nargis-R1 Ashok Panigarhi Geetanjali-R2 to R7

For Hearing

8.	Comp. App. (AT) (Ins) No. 589 of 2021 & I.A. No. 1739 of 2021 & 753 of 2022	Budhpur Buildcon Pvt. Ltd. Vs. Abhay Narayan Manudhane	Aman Gandhi	Meghna Rao Shadab Jan Prerana Wagh-R1 Subir Kumar
----	---	--	-------------	--

9.	I.A. No. 1896 of 2021 in Comp. App. (AT) (Ins) No. 713 of 2021	Indian Overseas Bank Vs. Renault Developers Pvt. Ltd.	Ramesh Chandra Prusti	Pranay Agarwal
10.	Comp. App. (AT) (Ins) No. 891 of 2021	Commissioner of Customs & Excise – Jaipur-I (Now known as “Principle Commissioner, Central Goods & Service Tax”) Vs. Ashika Commercial Pvt. Ltd. Through the Resolution Professional Rajesh Kumar Agarwal & Ors.	Sandeep Pathak	Vikrant Pachnanda Shruti Swaika Mukul Katyal-R1
11.	Competition App. (AT) No. 79 of 2018	Hyundai Motor India Ltd. Vs. Competition Commission of India & Anr.	Amitabh Kumar	Neha Mishra
12.	Competition App. (AT) No. 96 of 2018	Karnataka Film Chamber at Commerce (KFCC) & Anr. Vs. Competition Commission of India & Anr. With	Aakanksha Kaul	Mayank Bansal-R1
13.	Compensation Application No. 02 of 2019	G. Krishna Murthy Vs. Karnataka Film Chamber of Commerce & Ors.	Aniruddha Deshmukh	Aakanksha Kaul
14.	Compensation Application (AT) No. 01 of 2021 in Competition App. (AT) No. 04 of 2021	International Subscription Agency Vs. Competition Commission of India & Ors.	Harpreet Singh Gupta	Sagardeep Rathi Aman S. Baroka Armaan Gupta-R2 & R3 Vaibhav Arora-R4

Note: Cases shall be heard only in physical mode w.e.f. 1st August, 2022.

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson
-sd/-
Registrar